



The Gauhati High Court At Guwahati
[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that from 08-05-2024

(Wednesday) to 10-05-2024 (Friday):-

For listing of urgent matters, if any, relating to:-

- a) **Writ Petition relating to Transfer, Pension, Suspension, and Payment of salary and allowances pertaining to Civil Bench-II & III; and**
- b) **Writ Petition pertaining to series matters relating to Civil Bench- II, III, IV & V, mention may be made before the Single Bench of Hon'ble Mr. Justice Sanjay Kumar Medhi.**

BY ORDER

Dated, Guwahati, the 6th May, 2024.